

From,  
Registrar General  
High Court of Uttarakhand  
Nainital

To,

1. *All the District Judges, Uttarakhand Judiciary.*
2. *Legal Advisor to Hon'ble the Governor, Raj Bhawan, Dehradun.*
3. *Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.*
4. *Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.*
5. *Principal Judge/ Judges, Family Courts, Uttarakhand Judiciary.*
6. *Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Haridwar Road, Dehradun.*
7. *Chairman, State Transport Appellate Tribunal, House of Doctor Poonam Gambhir, Vaidik Kaya Ayurvedic Centre, Ist Floor, House No.85/1, Laxmi Road, (Near Favvara Chauk), Dehradun.*
8. *Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.*
9. *Secretary, Lokayukt, 3/3, Industrial Area, Patel Nagar, Dehradun.*
10. *Registrar, State Consumer Disputes Redressal Commission, H.N. 23/16, Circular Road, Dalanwala, Dehradun,*
11. *Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.*
12. *Presiding Officer, Labour Courts, Dehradun, Haridwar and Kashipur, District Udham Singh Nagar.*
13. *Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.*
14. *Presiding Officer, Food Safety Appellate Tribunal, Dehradun and Haldwani, District Nainital.*
15. *Registrar, Public Service Tribunal, Uttarakhand, Dehradun.*
16. *Secretary-cum-Registrar, State Level Police Complaint Authority, Dehradun.*
17. *Chairman, Permanent Lok Adalat, Dehradun, Haridwar, Nainital and Udham Singh Nagar.*
18. *Legal Advisor to Uttarakhand Public Service Commission, Haridwar.*

**C.L. No. 10/UHC/I.T./2024**

**Dated: May 07, 2024**

**Subject: Implementation of Virtual Court (Transport Department).**

Sir/Madam,

Apropos to the subject cited above, after the successful integration of *e-Challans* software deployed by the State Transport Department with Virtual Courts of State for Petty Offences, the Virtual Courts (Transport) is ready to be started in the State of Uttarakhand. As the Virtual Court (for police *Challan*) has already been implemented across the State for adjudication of offences under Motor Vehicle Act, 1988, your kind authority is therefore, requested to impress upon all the Judicial Officers of the judgship that:-

1. Courts of Chief Judicial Magistrate, already nominated as Admin User for the purpose of Virtual Court (Police Challan Case) shall also be designated as Admin User for Virtual Court of Transport Department Challan caes.
2. No Magistrate shall take cognizance of *Traffic Challan* offences, mentioned above, filed through physical mode.
3. No physical *Traffic Challan* case (which may be consumed by Virtual Court) shall be accepted from Transport Department with effect from 15.05.2024.
4. Fresh *Traffic Challans* consumed through Virtual Court shall be adjudicated only by the Presiding Officers/Magistrates designated for this purpose.
5. Since Logs of Transferred Cases is already maintained by the CIS, no separate handwritten order sheet is required for each overdue/contested case when the Case is transferred to Regular Court(s) from Virtual Court/Admin CIS, instead a general order may be passed for transfer of all the cases to the concerned Court by Admin User, i.e. Chief Judicial Magistrate.

You are, therefore, informed accordingly.

Yours sincerely,

**Sd/-**

(Ashish Naithani)  
Registrar General

**No. 2408/UHC/I.T./2024 Dated: May 07,2024**

*Copy forwarded for information to:-*

1. P.P.S. to Hon'ble the Chief Justice with request to place it before Her Lordship for kind perusal.
2. P.S./P.A. to Hon'ble Judge(s) with request to place it before His Lordship for kind perusal.
3. Secretary (Transport), Government of Uttarakhand, Dehradun.
4. All the Registrars of the Court.
5. O.S.D./C.P.C./Secretary HCLSC of the Court.
6. Registrar (HC Cadre) of the Court.
7. Librarian of the Court.
8. Deputy Registrar (I.T.) of the Court with request to upload the Circular Letter on the official website of the High Court of Uttarakhand.
9. Assistant Registrar (Inspection/Admin.A-2) of the Court.
10. Guard File.

*Registrar General*